

out in the entire North East and several other areas. I am not talking of any particular area. It is spreading in the entire country. Experts say that the use of narcotics is helping in the spread of AIDS. In this circumstances the entire future generation is heading towards the destruction. It is therefore requested that the most stringent actions should be taken to stop it. If the situation so demands we may go in for stringent laws. Besides making laws the enforcement agencies should also be strengthened. Resources should be made available to them. In order to check this menace, they should be provided with resources in the border areas.

One can speak for hours on this subject, I do not want to take much of your time, because in the very beginning you had said that there was no dispute. Therefore, there cannot be any dispute in it.

*[Interruptions]*

MR. SPEAKER: This is a very important issue. A detailed discussion is warranted on it.

SHRI NITISH KUMAR: I know that there is a paucity of time. There is lot of money involved in this business, therefore, it is most likely that there in authority might become victims of temptation. Therefore, in order to contain it, there should be provision of punitive action. The way a sense of nationalism is inculcated in the personnel of our armed forces, be it Navy, Airforce or Army, the same way such spirit should be inculcated in the people engaged in that job. If our own child is engaged in such activities what would be our social and psychological condition can well be imagined. Therefore, bearing this fact in mind they should be imparted such training so that they may attain will power and there should be no bungling in it. It calls for a firm mind and calls for punitive action to contain it.

On the other hand there should be a wide ranging campaign against it in the society, step should be taken to promote social awareness against it and a provision should be made for setting up of more reform-house. The Welfare Ministry has not made adequate arrangement in this regard.

Although there are Reform houses for this purpose but they should be equipped with more facilities and the nation should accord it top priority.

I conclude with this.

*[English]*

13.00 hrs.

MR. SPEAKER: Motion moved:

"That this House disapproves of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 1993 (Ordinance No. 27 of 1993) promulgated by the President on the 30th June, 1993."

SHRI NIRMAL KANTI CHATTERJEE: Mr. Speaker, Sir, he did not relate it to the Scam. He left that.

MR. SPEAKER: He made a good speech, as usual.

*[Translation]*

There are three aspects. Firstly, people take drugs, secondly what steps are being taken for its prevention and the future strategy in this. This is a very important issue and if one wants to take up the issues in detail any amount of time would fall short. I would, therefore, request you to take up other points. He has spoken well on this topic. If necessary, we may hold discussion on this issue at any other time but at present it would be better if we transact today's business.

13.01 hrs.

*The Lok Sabha then adjourned for lunch till fourteen of the clock.*

*[English]*

14.00 hrs.

*At 14.00 hours quorum bell was rung. No quorum was made. At 14.3 hours quorum bell was rung again and no quorum was made. At 14.6 hours once again quorum bell was rung and no quorum was made. Thereafter the Secretary-General made the following announcement.*

14.10 hrs.

ANNOUNCEMENT RE: POSTPONEMENT OF THE SITTING OF THE HOUSE UPTO 15.0 HRS. FOR WANT OF QUORUM.

*[English]*

SECRETARY GENERAL: There is no quorum. The House, therefore, cannot meet, and we may not start the House till there is quorum. The hon. Speaker has directed that the House should meet at 3 o'clock.